

(b) and (c) The information is being collected and will be laid on the Table of the House.

Delay in MGNREGA payments

1707. SHRI TIRUCHI SIVA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether it is a fact that there has been a great delay in payments under MGNREGA;

(b) if so, the details as to the pending amount yet to be paid for works under MGNREGA;

(c) whether the Ministry is undertaking any new projects to meet the stark increase in the demand for jobs due to the present drought; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) and (b) As per the Programme Management Information System (MIS), details of delayed payment to MGNREGA workers for the Financial Year 2015-16 are given in the Statement-I (*See below*). The Ministry has released ₹ 16474.69 crore to States/UTs during the current Financial Year 2016-17 (as on 05.05.2016) for liquidating the pending liability of wage component of Financial Year 2015-16 and for running the performance during Financial Year 2016-17. Cases of delay in payment of wages in States/UTs have been reported in the Ministry due to following reasons:-

- Internet connectivity for maintaining the programme database (MGNREGA-soft)
- Implementation issues like delay in measurement, inadequate staff, poor spread of banking infrastructure, etc.

(c) and (d) A target of constructing 8,82,325 farm ponds under MGNREGA has been kept for the year 2016-17. State/UT-wise details of the targets of constructing farm ponds are given in the Statement-II (*See below*).

- In addition to farm ponds, 50 lakh IHHL, 10 lakh NADEP/vermi compost tank and 0.5 lakh Anganwadi buildings are the national target of focus area works for FY-2016-17.
- Other types of works given below are permitted and being taken up under MGNREGA:

- (i) Water conservation and water harvesting structures to augment and improve groundwater like underground dykes, earthen dams, stop dams,

check dams with special focus on recharging ground water including drinking water sources;

- (ii) Watershed management works such as contour trenches, terracing, contour bunds, boulder checks, gabion structures and spring shed development resulting in a comprehensive treatment of a watershed;
- (iii) Micro and minor irrigation works and creation, renovation and maintenance of irrigation canals and drains;
- (iv) Renovation of traditional water bodies including desilting of irrigation tanks and other water bodies;
- (v) Afforestation, tree plantation and horticulture in common and forest lands, road margins, canal bunds, tank foreshores and coastal belts duly providing right to usufruct to the households;
- (vi) Improving productivity of lands of households through land development and by providing suitable infrastructure for irrigation including dug wells, and other water harvesting structures.

Statement-I

Wage Liability (Payment Due) (31st March-2016)

(₹ in lakh)

Sl. No.	State	Wage Liability
1.	Andhra Pradesh	8757.5
2.	Arunachal Pradesh	5498.68
3.	Assam	48766.45
4.	Bihar	45431.98
5.	Chhattisgarh	63579.5
6.	Gujarat	5587.14
7.	Haryana	1775.64
8.	Himachal Pradesh	3649.54
9.	Jammu and Kashmir	27504.12
10.	Jharkhand	7326.13
11.	Karnataka	19772.05
12.	Kerala	50573.23
13.	Madhya Pradesh	48002.71
14.	Maharashtra	6184.95

Sl. No.	State	Wage Liability
15.	Manipur	138.04
16.	Meghalaya	25883.69
17.	Mizoram	8740.38
18.	Nagaland	29177.46
19.	Odisha	23153.79
20.	Punjab	11371.11
21.	Rajasthan	19042.76
22.	Sikkim	2158.61
23.	Tamil Nadu	20934.53
24.	Telangana	17605.92
25.	Tripura	1106.96
26.	Uttar Pradesh	66363.29
27.	Uttarakhand	11536.93
28.	West Bengal	246391.83
29.	Andaman and Nicobar Islands	87.82
30.	Dadra and Nagar Haveli	NR
31.	Daman and Diu	NR
32.	Goa	11.89
33.	Lakshadweep	0.08
34.	Puducherry	2.72
TOTAL		826117.43

NR : Not Reported.

*Statement-II**State/UT-wise details of targets of constructing farm ponds*

Sl. No.	State	No. of farm pond
1.	Andaman and Nicobar Islands	307
2.	Andhra Pradesh	250000
3.	Arunachal Pradesh	1108
4.	Assam	13239
5.	Bihar	15000

Sl. No.	State	No. of farm pond
6.	Chhattisgarh	55000
7.	Goa	25
8.	Gujarat	27516
9.	Haryana	61
10.	Himachal Pradesh	10361
11.	Jammu and Kashmir	1885
12.	Jharkhand	128132
13.	Karnataka	111340
14.	Kerala	5000
15.	Madhya Pradesh	50000
16.	Maharashtra	1000
17.	Manipur	2724
18.	Meghalaya	300
19.	Mizoram	2131
20.	Nagaland	603
21.	Odisha	20340
22.	Puducherry	5
23.	Punjab	1581
24.	Rajasthan	25000
25.	Tamil Nadu	17500
26.	Telangana	25000
27.	Tripura	18700
28.	Uttar Pradesh	5705
29.	Uttarakhand	3814
30.	West Bengal	88948
TOTAL		882325

Allocation of funds for MGNREGA

1708. PROF. M.V. RAJEEV GOWDA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the details of proportion of the 2016-17 allocation for MGNREGA being spent to complete pending payments from the last financial year to beneficiaries;